

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : .....

PETITION NUMBER : TCP/101/(IB)/2017

NAME OF THE PETITIONER(S) : R. RAVINDRAN

NAME OF THE RESPONDENT(S) : KAPPAVAAR TEXTILES LTD

UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. K.M. ANAND COUNSEL FOR PETITIONER 

2. P. VALLIAPPAN Counsel for Respondent 

ORDER

Mr. K.M. Anand, Counsel for Petitioner present. Mr. P. Valliappan, Counsel for Respondent present. Heard. Reserved for order.

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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